

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::
HYDERABAD**

Sub: High Court for the State of Telangana – email dated 24.04.2019 received from the Member (Human Resources), eCommittee, Hon'ble Supreme Court of India, New Delhi – Advanced CIS Training for Judicial Officers – Cum – Master Trainers to be held on 8th and 9th June, 2019 at the Tamilnadu State Judicial Academy – Nomination of Judicial Officers – Orders - issued.

Read: Email dated 20.04.2019 received from the Member (Human Resources), eCommittee, Supreme Court of India, New Delhi.

ORDER : ROC.NO.192/SO/2019, DATED 25.04.2019

The Hon'ble the High Court has been pleased to nominate Sri D.Ramakanth, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad as resource person and the following Judicial Officers nominated to participate in the Advanced CIS Training for Judicial Officers – Cum – Master Trainers to be held on 8th and 9th June, 2019 at the Tamilnadu State Judicial Academy.

S.No	Name of the Officer	Designation
1	D. Hemanth Kumar	Registrar IT – Cum – CPC, High Court for the State of Telangana.
2	MRK. Chahavan	XV Addl. Judge, City Civil Court- Cum – XIX Addl. Chief Metropolitan Magistrate, Secunderabad.
3	G. Radhika	I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.

The Officers nominated are instructed to carry their Laptop for the above said training programme.


REGISTRAR GENERAL

To

- 1) The Individual concerned.
- 2) The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)